

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-334
Appeal 594/252/ND/2019

IN THE MATTER OF:

M/s Income Tax Officer , ward 16(2) ND
Vs.
ROC (M/s Magic Infrabuilders pvt. Ltd.)

....Applicant

....Respondent

SECTION

Under Section 252

Order delivered on 11.10.2019

CORAM:

JUSTICE SHRI R.D. KHARE (Retd.)
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant
For the Respondent

: Adv. Puneet Rai, Standing Counsel for Income Tax Department
: Adv. Sweety Khattar Kumar, AROC

ORDER

Learned Counsel for the Income Tax Department has put in appearance and states that affidavit of service has been filed, however the same is not on record. Registry is directed to trace out the same and place it on record. Learned AROC has put in appearance and states that she has no objection to revival of the same. None present on behalf of the respondent number 2 to 5.

Sd/-
(SUMITA PURKAYASTHA)
MEMBER (T)

Sd/-
(JUSTICE SHRI R.D. KHARE)
MEMBER (J)